

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 783 of 2021	P Manickam & Co. Vs. K.H. Foges India Pvt. Ltd.	Pranjal Kishore	G. Aniruth Purusothaman Ankit Sibbal

For Directions

2.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
3.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Case)

4.	Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019	Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr.	Adhish Rajvanshi	
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For Hearing

5.	Comp. App. (AT) (Ins) No. 589 of 2021 & I.A. No. 1739 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah
6.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1
7.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
8.	Comp. App. (AT) (Ins) No. 637 of 2021	Vinod Tarachand Agrawal Vs. —	Monaal Davawala	

9.	Comp. App. (AT) (Ins) No. 1064 of 2021	Hacxad Infotech Pvt. Ltd. Vs. Skootr Global Pvt. Ltd.	Adarsh Rai	Varun Sharma Vanshika Gupta
10.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	

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By order of Hon'ble Chairperson
-sd/-
Registrar